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CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 115/2000

IN

OA No. 2093/95

New Delhi: this the 8th day of MAY, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A).

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Girdhar Gopal,
S/o Late Sh. Ramparshad Suyal,
Sr. Console Operator,

PRS Office,
Central Reservation Office,
IRCA Building,
State Entry Road,
New Delhi.

R/o

WZ-1157, Rani Bagh
Delhi-34

.....Applicant.

(By Advocate: Shri S.K. Sinha)

Versus

1. S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. Sh. I.J. Malhotra,
Chief Commercial Manager (PM),
Passenger Reservation System,
Central Reservation Office,
IRCA Building,
State Entry Road,
New Delhi

.....Respondents.

(By Advocate: Smt. Meera Chhibber)

ORDER

S.R. Adige, VC (A)

Heard both sides on CP No. 115/2000.

2. Pursuant to the Tribunal's order dated 7.10.99
in OA No. 2093/95, respondents by orders dated 3.8.2000
and 4.8.2000 (enclosed with respondents' reply) have
promoted applicant as Console Operator (Rs. 1600-2660 RPD)
w.e.f. 10.1.96 with consequential benefits, after
their appeal was dismissed by Delhi High Court.

3. Applicant's contention however is that he should
have been promoted as Console Operator in the aforesaid

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scale of Rs.1600-2660 w.e.f. 1985 itself, which claim is resisted by respondents.

4. The specific date from which applicant is entitled to be promoted as Console Operator (Rs.1600-2660) is not a matter which can be adjudicated in Contempt proceedings, in the absence of any explicit direction in the Tribunal's order dated 7.10.99 to that effect.

5. Giving leave to applicant to agitate the same in accordance with law, if so advised, the CP is dropped. No tics discharged.

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)

K. Adige
(S.R. ADIGE)
VICE CHAIRMAN (A).

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